

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3137
ANSWERED ON:05.09.2007
MOUS WITH FOREIGN COUNTRIES
Singh Shri Dushyant

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government has any proposal to sign Memorandum of Understanding (MoU) with some other countries in the field of governance and public administration; (b if so, the countries with which such cooperation is proposed to be established;

(c) the salient features of such MoUs; and

(d) the main objectives of the establishment of such cooperation under the MoUs?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI)

(a) : Yes, Sir.

(b) : A Memorandum of Understanding among the Governments of the Republic of India, the Federative Republic of Brazil and the Republic of South Africa on cooperation in the field of Public Administration and Governance is slated to be signed by the respective governments.

(c) : The salient features of the proposed MOU are as follows:

(i) Cooperation in the field of Public Administration and Governance in the following areas :

integrated monitoring and evaluation ;

e-governance;

human resources development ;

citizen oriented service delivery ;

anti-corruption and ethics; and

accountability and transparency.

(ii) Working Group on Public Administration set up by the three sides would be responsible for implementation of the MoU.

(iii) The Working Group would finalize a programme of action for implementation of the MoU by identifying specific activities for each area of cooperation.

(iv) The Working Group would review the progress of implementation of the programme of action and submit a report to the respective competent authorities.

(d): Main objectives of the cooperation under the proposed MoU are as follows:

(i) To consolidate IBSA initiatives and collaboration at regional and global level for promoting good governance.

(ii) To promote social and economic development of the people of their respective countries through efficient, accessible, transparent and accountable public service, by resorting to joint efforts and collaboration in the field of Public Administration and Governance.

(iii) To strengthen South -South cooperation amongst the three countries and promote trilateral cooperation in the field of Public Administration and Governance in seeking to achieve Millennium Development Goals and sustainable development.